

13.10 hrs.

**COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES**

**MINUTES**

**SHRI RAM DHAN (Lalgañj):** I beg to lay on the Table a copy each of the Minutes of the First to Thirty-seventh Sitzings of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

13.11 hrs.

**MESSAGES FROM RAJYA SABHA**

**SECRETARY:** Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) 'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th April, 1978, agreed to the following amendments made by the Lok Sabha at its sitting held on the 23rd March, 1978, in the Port Laws (Amendment) Bill, 1977:—

*Enacting Formula*

1. That at page 1, line 1,—  
for "Twenty-eighth"  
substitute "Twenty-ninth"

*Clause 1*

2. That at page 1, line 3,—  
for "1977" substitute "1978".'

(ii) 'In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th April, 1978, agreed without any amendment to the Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Bill, 1978, which was passed by the Lok Sabha at its

sitting held on the 23rd March, 1978.'

13.13 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

**SEVENTY-NINTH, EIGHTIETH AND EIGHTY-  
SECOND REPORTS**

**SHRI KANWAR LAL GUPTA (Delhi Sadar):** I beg to present the following Reports of the Public Accounts Committee:

(1) Seventy-ninth Report on paragraph 6 of the Report of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes, relating to Arrears of Tax Demand.

(2) Eightieth Report on paragraphs 48, 90, and 94 of the Report of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Civil) Revenue Receipts, Volume-1, Indirect Taxes relating to Union Excise Duties.

(3) Eighty-second Report on Review of Guidelines for 1972-73—Crash Scheme for Rural Employment.

**ESTIMATES COMMITTEE**

**TWENTIETH REPORT AND MINUTES**

**SHRI SATYENDRA NARAYAN SINHA (Aurangabad):** I beg to present the following Report and Minutes of the Estimates Committee:—

(1) Twentieth Report on the Ministry of Agriculture and Irrigation (Department of Rural Development)—Survey of Unemployment in Rural Sector.

(2) Minutes of sittings of the Committee relating to the above Report.

(3) Minutes of sittings of the Committee relating to procedural and general matters.